

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-120/2003/6187/A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Kanchan Newar,
Secretary, Gauhati High Court Legal Services Committee,
Gauhati High Court,
Guwahati.

Dated Guwahati the th 26 July, 2024.

Sub: **Earned Leave.**

Ref:- Your Letter dated 20.07.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **earned leave for twelve days from 15.07.2024 to 26.07.2024** (sufficing 27.07.2024 to 28.07.2024), subject to submission of your Leave Admissibility Report from the Office of the Accountant General (A&E), Assam.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-120/2003/6188-6189/A, dated 26.07.2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information and necessary action (Copy of leave application is enclosed herewith).
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

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JT. REGISTRAR (VIGILANCE)